

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.A. No. 117 of 2014 with
C.P. No. 39/111/CLB/MB/2011

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016**

Name of the Company: Hari Mohan Gupta & Ors.
V/s.
Jagran Publication Pvt. Ltd. & Ors

Section of the Companies Act: Section 111 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

ORDER

One parent for BOS partner
List to make on 26.10.16 for final hearing

B. Mehta
26/8/16
Mehta(G)